

**GOVERNMENT OF INDIA  
AGRO AND RURAL INDUSTRIES  
LOK SABHA**

STARRED QUESTION NO:111  
ANSWERED ON:09.12.2003  
TARGET UNDER PMRY  
PAWAN KUMAR BANSAL

**Will the Minister of AGRO AND RURAL INDUSTRIES be pleased to state:**

- (a) whether sponsoring of a much larger number of applicants than the actual target under PMRY has led to dissatisfaction amongst the intended beneficiaries;
- (b) if so, the details thereof and the norms fixed for the purpose;
- (c) the action taken by the Government to achieve the target each year;
- (d) whether the Government is aware that the apathy of the participating Banks is the main contributory factor for continued poor performance under District Credit Plan and other welfare schemes in Union Territory of Chandigarh; and
- (e) if so, action taken to improve the situation and achieve the targets?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF AGRO AND RURAL INDUSTRIES (SHRI SANGHPRIYA GAUTAM )

(a) to (e): A Statement is laid on the Table of the House.

THE STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 111 IS ANSWERED ON 09.12.2003.

(a) & (b): No, Sir. As per the guidelines of the Prime Minister's Rozgar Yojana (PMRY), applications upto 125% of the annual target are to be sponsored. This additional sponsoring of the applications is to ensure the achievement of the target by taking into account rejections due to the ineligibility of the applicants.

(c): In order to achieve the targets, Government has taken various measures that inter-alia, include liberalization of certain parameters of the scheme in respect of age, educational qualifications, activities covered, annual family income, collateral free financing for projects under industry sector etc. In addition, reviews are being held with various agencies at the Central, State and District levels to monitor the implementation of the scheme.

(d): Information on District Credit Plans are not maintained centrally. However, as per the reports received from the Reserve Bank of India in respect of PMRY, 1273 cases have been sanctioned against the total target of 1350 between the years 1993-94 to 2002-03 in the Union Territory of Chandigarh.

(e): This issue has been taken up with the Reserve Bank of India and the States/UTs to further improve the performance.